

**GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT.**

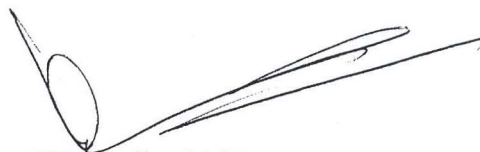
(ORDERS BY THE GOVERNOR)

NOTIFICATION.

Dated Shillong, the 24th January, 2018.

No. LR (A) 32/92/Pt.III/442- The Governor of Meghalaya is pleased to appoint Shri Umesh Kumar Sharma, Advocate as Additional Public Prosecutor/Additional Government Pleader for East Jaintia Hills, Khliehriat with immediate effect and until further orders.

Further, Shri Umesh Kumar Sharma is de-notified from the post of Additional Public Prosecutor, Nongstoin issued vide LJ (A) 272/78/Pt.III/428 dt. 30.06.2017 with immediate effect.



(W. Khylllep IAS,)
Secretary to the Government of Meghalaya,
Law Department.

Memo No. LR (A) 32/92/Pt.III/442-A,
Copy forwarded to: -

.....
Dated Shillong, the 24th January, 2018.

1. The Accountant General (A & E), Meghalaya, Shillong-793001. The above Additional Public Prosecutor/Additional Government Pleader shall be entitled to fees for appearances etc. as laid down in O.M. No. LR (B) 15/2002/Pt./102 dt. 02.02.2009
2. The Director General of Police, Meghalaya, Shillong.
3. The Deputy Commissioners, East Jaintia Hills, Khliehriat//West Khasi Hills, Nongstoin.
4. The Superintendent of Police, East Jaintia Hills, Khliehriat/West Khasi Hills, Nongstoin.
5. The District & Sessions Judge, East Jaintia Hills, Khliehriat/West Khasi Hills, Nongstoin.
6. The Advocate concerned. Report of assuming charge as Additional Public Prosecutor/Additional Government Pleader may be sent to this Department and contact No. should also be furnished.
7. GP/PP, East Jaintia Hills, Khliehriat/West Khasi Hills, Nongstoin.
8. The Secretary of the Jowai Bar Association.
9. The Director of Printing & Stationery, Meghalaya, Shillong for favour of publication of the notification in the next issue of the Meghalaya Gazette.
10. The Treasury Officer, Khliehriat/Nongstoin.
11. Law (B) Department.
12. The Data Entry Operator, Office of the Legal Remembrancer, Shillong for uploading the above notification in the website of Law Department.
13. Guard file.

By order etc.,

Secretary to the Government of Meghalaya,
Law Department.